

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 306/2025

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

MC DOWELL AND COMPANY LIMITED & ANR.

Respondent(s)

I.R.

Date : 04-11-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.

For Respondent(s) :

Mr. Priyojeet Chatterjee, Adv.
Ms. Ipsita Kataky, Adv.
Ms. Ipsita Kataky, Adv.
Mr. Alok Tripathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented but no counter affidavit has been filed by the said respondent in terms of Hon'ble Court's order dated 21.11.2024.

Service is complete on respondent No.2 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar